



Government of Jammu & Kashmir  
**Social Welfare Department**  
Civil Secretariat, J&K, Jammu

**Notification**

Jammu, the 26<sup>th</sup> of February, 2019.

SRO 133 .-In exercise of the powers conferred by sub-section(2) of section 1 of the Jammu and Kashmir State Commission for Protection of Women and Child Rights Act, 2018 (Governor Act No. XLVI of 2018) the Government hereby appoint 14<sup>th</sup> day of December 2018 as the date from which the said Act shall be deemed to have come into force.

**By Order of the Government of Jammu and Kashmir.**

**Sd/-**

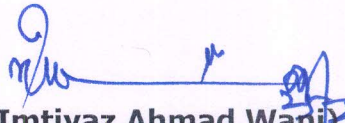
(Farooq Ahmad Lone) IAS  
Secretary to Government  
Social Welfare Department

No: SW/Sr.Citi/03/2019

Dated: 26.02.2019

Copy to the:

1. All Financial Commissioners.
2. Principal Secretary to the Hon'ble Governor.
3. Chief Electoral Officer, J&K, Jammu.
4. All Administrative Secretaries, J&K.
5. Divisional Commissioner, Kashmir/Jammu/Ladakh.
6. All Deputy Commissioners.
7. All HoDs.
8. General Manager, Government Press, J&K, Jammu.
9. OSD to the Hon'ble Advisor (K/G/S/KS) to the Hon'ble Governor.
10. Secretary, J&K State Commission for Protection of Women and Child Rights, J&K, Jammu.
11. Private Secretary to the Chief Secretary.
12. Private Secretary to Secretary to Government, Social Welfare Department.

  
**(Imtiyaz Ahmad Wani)**

Under Secretary to Government  
Social Welfare Department